

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.10.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)/IND-3187/7/HDB//2017
NAME OF THE COMPANY	Rajvir Industries Ltd
NAME OF THE PETITIONER(S)	Central Bank Of India
NAME OF THE RESPONDENT(S)	Rajvir Industries Ltd
UNDER SECTION	7 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Praveen Kumar Jain	Advocate	praveenjain@kennellegal.in	praveenjain
RAVI CHARAN	Barrister	ravi.charan@kennellegal.in	Ravi Charan

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Rajgopal	Advocate	Raj@legalwin.in	Rajgopal

Heard Shri Praveen Kumar Jain and Shri Ravi Charan, Learned Counsels for the Petitioner and Shri Rajgopal, Learned Counsel for the Respondent.

The Learned Counsel for the Respondent takes notice and further requested time to file his reply.

Post the case on 9.10.2017.

Member (T)

Member (J)